## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

36

C.P. No. 43/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Virendra R. Gandhi & Ors.

V/s.

Vadilal Enterprises Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Mr. A. R. Shoth Ahr. & Soliah & Petilius & Desilius & Sr. Adv.

2. Mr. Manish Bhut Sr. Adv.

3-Parth Contractor

Ur. Of

Dr. Less, Palles, No. 2, 4, 5

4. Raheel Patel A

10. Respondent

NOOSIBORS.

## <u>ORDER</u>

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Parth Contractor present for Respondents no. 2, 4 and 5. Learned Counsel Mr. Raheel Patel present for Respondents no. 1 & Ors.

In view of order passed in IA 152/2017, list the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.